

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4673  
ANSWERED ON:07.08.2009  
NATIONAL COMMISSION FOR WOMEN  
Swamygowda Shri N Cheluvarya Swamy

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the National Commission for Women (NCW) has given any suggestions to the Government for taking precautionary measures in the criminal procedure for women;
- (b) if so, the details thereof;
- (c) whether the NCW has visited the jails to oversee the conditions of women prisoners in the country;
- (d) if so, the number of prisoners visited by the NCW during each of the last three years, State-wise;
- (e) whether the NCW has found any irregularities in this regard;
- (f) if so the details thereof alongwith the suggestions made by the NCW; and
- (g) the steps taken/proposed to be taken by the Government thereon?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) No, Madam.
- (b) Does not arise.
- (c) No, Madam.
- (d) to (g): Does not arise.